

FORM G
INVITATION FOR EXPRESSION OF INTEREST (REVISED) FOR
HEM INFRASTRUCTURE AND PROPERTY DEVELOPERS PRIVATE LIMITED
AT MUMBAI

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	HEM INFRASTRUCTURE AND PROPERTY DEVELOPERS PRIVATE LIMITED PAN: AABCH6783M CIN: U45200MH2006PTC160048
2.	Address of the registered office	1401, Tower B, 14th Floor, Peninsula Business Park, Ganpatrao Kadam Marg, Lower Parel, Mumbai- 400013.
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	No fixed assets.
5.	Installed capacity of main products/ services	Not applicable
6.	Quantity and value of main products/ services sold in last financial year	Not applicable
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by emailing at heminfra.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by emailing at heminfra.cirp@gmail.com
10.	Last date for receipt of expression of interest	15-11-2025*
11.	Date of issue of provisional list of prospective resolution applicants	24-11-2025
12.	Last date for submission of objections to provisional list	29-11-2025
13.	Date of issue of final list of prospective resolution applicants	02-12-2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	03-12-2025
15.	Last date for submission of resolution plans	02-01-2026
16.	Process email id to submit Expression of Interest	heminfra.cirp@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	Not Applicable

*The CoC in its meeting held on 20-10-2025 have decided to revise the eligibility criterion and issue fresh Form G. The existing eligible PRAs shall continue and need not apply fresh.

In the matter of **Hem Infrastructure & Property Developers Private Limited**

Date: 20-10-2025

Place: Mumbai

-/sd

Rajesh Jhunhunwala

Resolution Professional

IBBI/IPA-003/IP-N00457-C01/2017-2018/11102

A51, Aashit Chs, Azad Road, H B Gawde Marg,
Stanburg Estate, Juhu Koliwada, Mumbai City,
Maharashtra –400 049.